



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,26th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAKHETO SEMA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA WILL SIT AFTER
RISING OF THIS BENCH.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
33	WA/185/2021 FIXED, WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O)	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANAR	GA, ASSAM SC, FINANCE
34	WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM

35	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD	GA, ASSAM
36	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
37	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
38	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S D GUPTA	SC, APSC SR, GA, ASSAM
39	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
40	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
41	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
42	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
43	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
44	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
45	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
46	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
47	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
48	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
49	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	GA, ASSAM

50	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
51	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
52	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS B BARMAN	GA, ASSAM
53	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
54	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
55	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
56	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM
57	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM
58	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
59	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
60	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
61	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM

62	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
63	WA/268/2021 B/O	DUSU TACHO Versus MONYA RIBA (HAGE) AND 2 ORS.	MR. P J SAIKIA MR. K BORUAH MS M NIROLA	GA, AP

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LEAVE NOTE OF ADVOCATES FOR 26/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
5)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR S SARMA	25-10-2021	To	12-11-2021
7)	MR. A DAS	25-10-2021	To	12-11-2021
8)	MR. L SHARMA	25-10-2021	To	23-12-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	WP(C)/5639/2021 B/O	SABIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M H TALUKDAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

LEAVE NOTE OF ADVOCATES FOR 26/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
5)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR S SARMA	25-10-2021	To	12-11-2021
7)	MR. A DAS	25-10-2021	To	12-11-2021
8)	MR. L SHARMA	25-10-2021	To	23-12-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	WP(C)/5588/2021 FIXED	M/S DIPAK KR AGARWAL Versus THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	ASSTT.S.G.I. MR. D BAGCHI SC, BSNL
48	WP(C)/5637/2021 B/O	OM PRAKASH SAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS. M KECHII MS M NIROLA	GA, ASSAM
49	WP(C)/5641/2021 B/O	DHARANI TAID AND 64 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
5)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR S SARMA	25-10-2021	To	12-11-2021
7)	MR. A DAS	25-10-2021	To	12-11-2021
8)	MR. L SHARMA	25-10-2021	To	23-12-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
52	AB/1564/2021 WITH OFFICE NOTE	SUDHANG KR BRAHMA Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
53	AB/1565/2021	JAI PRAKASH GAGGAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
54	AB/1590/2021	TAPAN PODDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
55	AB/3224/2021 FIXED	MUSKUR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR DEBA KUMAR DAS MS. P BHUYAN	PP, ASSAM
56	AB/3229/2021 FIXED	MAINUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MR DEBA KUMAR DAS MS. P BHUYAN	PP, ASSAM
57	AB/3446/2021 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
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5)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	Cont.Cas(C)/399/2021 BY SLIP	DR. D KOTESWARA RAJU Versus PROFESSOR SIVAJI BANDYOPADHYAY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
	WITH			
47	WP(C)/7942/2019	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, NIT
	WITH			
	I.A.(Civil)/3550/2019 in WP(C)/7942/2019	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND 2 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S P CHOUDHURY SC, NIT
48	WP(C)/5482/2021 BY SLIP	PANKAJ OZA AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH	GA, ASSAM
49	WP(C)/5529/2021 BY SLIP	ANUPAM KUMAR NATH Versus THE GAUHATI HIGH COURT AND 2 ORS	MR. D C C PHUKAN MR. M CHIRING T KAKATI	GA, ASSAM SC, GHC
50	WP(C)/5636/2021 B/O	TARUN CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU.
51	WP(C)/5640/2021 B/O	DILIP KR KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU SC, AG

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LEAVE NOTE OF ADVOCATES FOR 26/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
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3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
91	Bail Appln./2430/2021 B/O	RAHIM UDDIN Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	PP, ASSAM
92	Bail Appln./2432/2021 B/O	RAHIM UDDIN Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	PP, ASSAM
93	Bail Appln./2748/2021 B/O	JAMIR KHAN Versus THE STATE OF ASSAM	MD A RAHMAN MR. S H ZAMAN	PP, ASSAM
94	Bail Appln./2930/2021 B/O	JOYNAL ABEDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
MOTION (BA)				
95	Bail Appln./2940/2021 CONNECTED WITH ITEM NOS. 41 AND 44 IN THE DAILY CAUSE LIST, FIXED	DIPANKAR DEHINGIA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. J SINGH MR H AGARWAL	PP, ASSAM
BAIL HEARING (BA)				
96	Bail Appln./2601/2021 CONNECTED WITH ITEM NO 35 IN THE DAILY CAUSELIST, FIXED	HRISHIKESH BHATTACHERJYA Versus THE STATE OF ASSAM	MRS P RAI MR H BEZBARUA MR. U SARMA	PP, ASSAM
97	Bail Appln./2616/2021 FIXED	MINAR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
98	Bail Appln./2882/2021 CONNECTED WITH ITEM NO 41 IN THE DAILY CAUSELIST, FIXED	SASANKA SAIKIA Versus THE STATE OF ASSAM	MR. P DEKA MR R HOQUE MR A DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
5)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR S SARMA	25-10-2021	To	12-11-2021
7)	MR. A DAS	25-10-2021	To	12-11-2021
8)	MR. L SHARMA	25-10-2021	To	23-12-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
54	WP(C)/338/2021 FIXED	RANJIT GOGOI Versus STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN MS B HAZARIKA	GA, ASSAM
	WITH I.A.(Civil)/224/2021 in WP(C)/338/2021	RANJIT GOGOI Versus STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR H RAHMAN MS B HAZARIKA	GA, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./2706/2021	MD. SAMSUDDIN AND ANR Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM	PP, ASSAM
HEARING				
56	WP(C)/997/2010 FIXED	TILAK NATH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA	GA, ASSAM MR.A K PURKAYASTHA MR.S CHAMARIA MR.M J BARUAH MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON
	WITH I.A.(Civil)/749/2021 in WP(C)/997/2010	TILAK NATH Versus THE STATE OF ASSAM AND 18 ORS.	MR. T J MAHANTA	GA, ASSAM
	WITH WP(C)/5998/2013	HARSHAJIT CHOUDHURY and 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 26/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
5)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR S SARMA	25-10-2021	To	12-11-2021
7)	MR. A DAS	25-10-2021	To	12-11-2021
8)	MR. L SHARMA	25-10-2021	To	23-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,26th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH-IV, CRIMINAL AND CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
62	Bail Appln./2964/2021 B/O	MRINAL KUMAR MAHANTA Versus THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MR P J PATAR M R Sharma	PP, ASSAM
63	Bail Appln./2965/2021 B/O	PARTHA PRATIM KONWAR @ PARTHA PRATIM Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
64	Bail Appln./2970/2021 B/O	ARUN PATOWARY AND ANR Versus THE STATE OF ASSAM	MR. A GANGULY MS B PATHAK MR T CHHETRI	PP, ASSAM
BAIL HEARING (BA)				
65	Bail Appln./2624/2021 FIXED	NIHAR PRASAD SHARMA Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MR U S BORGHAIN	PP, ASSAM
66	Bail Appln./2918/2021 FIXED	RAJKANYA BARUAH Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
5)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR S SARMA	25-10-2021	To	12-11-2021

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|----|--------------|------------|----|------------|
| 7) | MR. A DAS | 25-10-2021 | To | 12-11-2021 |
| 8) | MR. L SHARMA | 25-10-2021 | To | 23-12-2021 |



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[For Tuesday,26th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL SIT TILL RISING OF THE DIVISION BENCH-I.

THIS BENCH WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE SOUMITRA SAIKIA, IF TIME PERMITS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
46	WP(C)/4683/2021 CAVT. NO.05852/021, (TOP OF THE LIST ITEM), FIXED	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA	MR. S DUTTA SC, NHM SC, HEALTH
WITH				
47	WP(C)/4543/2021	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA MR. K P PATHAK	SC, NHM MR. S DUTTA (r-3) SC, HEALTH
ORDERS				
48	Cont.Cas(C)/137/2021 FIXED	MAHENDRA DAS Versus RAMAKANTA DEORI AND 2 ORS	MR M H AHMED MD. A HAI	

LEAVE NOTE OF ADVOCATES FOR 26/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH-II.]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./236/2010 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus MD. MANIK ALI and 2 ORS	MR.S K GOSWAMI MR.P K SHARMA MR.R KATHKATIA	MR.A S ROY MR.S K SARMA
2	MACApp./108/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SMTI.CHITRA GOGOI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.D SAIKIA MR.R BARUAH MS.R BORAH MR.D TALUKDAR MR. K K DUTTA MR.B GOGOI MISSP CHOUDHURY MR. K SAIKIA MRS.A VERMA
	WITH MC/1792/2011 in MACApp./108/2011	NATIONAL INSURANCE CO. LTD. Versus SMTI.CHITRA GOGOI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
3	MACApp./301/2013 WITH LCR	HIRENDRA CH. DEY Versus NATIONAL INSURANCE CO. LTD. and 2 ORS.	MR.S C KEYAL MS.P BARUAH MS.K BURAGOHAIN	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.R C PAUL MS.S ROY MS.E YASMIN

LEAVE NOTE OF ADVOCATES FOR 26/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
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